GOVERNMENT OF INDIA FINANCE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3949 ANSWERED ON:13.12.2002 11th FINANCE COMMISSION GRANTS GORDHANBHAI JAVIA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the State Government of Gujarat has recently represented to the Union Government that in view of the successful conduct of elections to all the Panchayats in the State, the first instalment of 11th Finance Commission Grant should be released to the State;
- (b) if so, the details thereof;
- (c) whether the grant has been released; and
- (d) if not, the reasons for the delay?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

- (a) Yes, Sir.
- (b) Government of Gujarat had represented that since the election process had been completed in all the village Panchayats, the withheld amount of grants for Panchayati Raj Institutions (PRIs) for the year 2000-01 recommended by the Eleventh Finance Commission (EFC) might be released.
- (c) Yes, Sir.
- (d) Does not arise.